

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA NO. 574/2003
MA NO. 596/2003

(43)

This the 28th day of March, 2003

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HON'BLE SH. KULDIP SINGH, MEMBER (J)

Sh. Arjun Singh
S/o Sh. Baisakh Singh,
Motor Lorry Driver,
P.W.D. (Elec.)
Sub-Division-III, Division No.IV,
G.O.D. Kakkardooma Court Complex,
Delhi.

(By Advocate: Sh. S.C. Saxena)

Versus

1. The Secretary,
Department of Personnel & Training,
Ministry of Personnel, Public Grievances,
Government of India,
New Delhi.
2. The Secretary,
Government of India,
Ministry of Urban Development
and Poverty Alleviation,
New Delhi.
3. The Director General (W),
C.P.W.D.,
New Delhi.
4. Executive Engineer (E),
Sub-Division-III,
P.W.D. Elec., Circle-II(GOD),
New Delhi.

O R D E R (ORAL)

Learned counsel for applicant seeks permission to
withdraw the OA. OA is dismissed as withdrawn.


(KULDIP SINGH
Member (J))

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